

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 24.09.2019

NOTICE

Take notice that the matters adjourned vide notice dated 20.09.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	23.09.2019	25.11.2019
2.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors. With	23.09.2019	25.10.2019
3.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors.	23.09.2019	25.10.2019

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By Order

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